

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 151 (ND) /2018

CORAM:

PRESENT: SMT.DEEPA KRISHAN
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

NAME OF THE COMPANY: Sh. Aadra Shrotriya Vs. ICFE Skills Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : None

ORDER

Notice to the Petitioner through counsel for 27th February, 2018.

-s-d-1

(Deepa Krishan)
Member (T)

-s-d-1

(Ina Malhotra)
Member (J)